

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.80 of 2010

((Arising out of OIO-06/COMMR/SIIB/2009 dated 27/11/2009 passed by Commissioner of CUSTOMS-AHMEDABAD))

Vijay Sankeshwar Md

.....Appellant

Giriraj Annexe, Circuit House Road,
Hubli, Karnataka

VERSUS

C.C.-Ahmedabad

.....Respondent

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE:

Shri S J Vyas & Shri Prakash Shah, Advocates for the Appellant
Shri Ajay Jain, Special Counsel (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 09.11.2022
DATE OF DECISION: 28.04.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 74 of 2010.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul